

**IN THE HIGH COURT OF BOMBAY AT GOA.
LD-VC-CRI-24/2020**

Mrs Nekheta N. Fernandes ...Petitioner.

Vs

State of Goa and anr. ...Respondents.

Ms. H. Gopi Advocate for the petitioner.

Coram:- DAMA SESHADRI NAIDU, J.

Date:9th December 2020.

P.C.

Post the matter after vacation.

DAMA SESHADRI NAIDU, J.

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